

1975, most of the families had agreed to take up work and on humanitarian grounds their relief benefits were restored with effect from the date of their taking up work. In the meanwhile, Police arrangements were also made by the State Government, to deal with any law and order situation that may arise.

#### Living conditions of refugees

285. SHRI NIREN GHOSH: Will the Minister of SUPPLY AND REHABILITATION be pleased to state:

(a) whether Government have received a memorandum from the camp inmates of Isagaon, Sirpur-Kaghaz-nagar Rehabilitation Project (A.P.) regarding the sub-human living conditions, non-payment of subsidy etc.;

(b) if so, what are the details thereof; and

(c) what steps have been taken by Government to redress the grievances of the refugees and improve their living conditions?

THE MINISTER OF SUPPLY AND REHABILITATION (SHRI R. K. KHADILKAR): (a) A complaint was received in the month of January, 1975 from the inmates of Isagaon Transit Camp alleging delay in payment of cash doles, supply of bad quality rice in subsidized ration, non issue of clothes for the year 1974 to some of the camp inmates and irregular attendance of teachers and doctors in the schools and dispensary.

(b) and (c) The Government of Andhra Pradesh were asked to look into the matter and take necessary steps to redress the genuine grievances of the migrants.

The State Government have reported that the first of the 3 instalments of cash doles for the month of December, 1974 payable between 1-12-1974 and 3-12-1974 was paid on 12-12-1974

along with the second instalment. This was due to delay in completion of certain formalities. The rice supplied in the subsidized ration is obtained from the Food Corporation of India Godown and no complaint was received by them earlier against the dealer in this respect. However, instructions have been issued to keep a strict watch in this regard. Clothes have been supplied to all families excepting the 180 families who were moved to this camp in September/October, 1974. Arrangements are being made to issue clothes to them shortly. The schools are being run properly under the supervision of the District Education Officer, Adilabad. The doctor, who resides in the project itself, also attends the dispensary regularly and the average daily number of patients treated during December, 1974 was 208.

#### Industrial Relations Bill

286. SHRI S. W. DHABE:  
PROF. N. M. KAMBLE:  
SHRI R. D. J. AVERGOANKAR:

Will the Minister of LABOUR be pleased to state:

(a) whether it is a fact that Government have decided to drop the idea of introducing the Industrial Relations Bill; and

(b) if not, by when the said legislation is likely to be introduced in Parliament?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI BALGOVIND VERMA): (a) No, Sir.

(b) Efforts are being made to introduce the Bill in the Parliament as early as possible.

#### Payment of wages to women

287. SHRI S. W. DHABE:  
PROF. N. M. KAMBLE:  
SHRI R. D. J. AVERGOANKAR:

Will the Minister of LABOUR be pleased to state the names of industries and occupations in which women are being paid less wages than men?